



SCHEDULE FOR SKILL DEVELOPMENT PROGRAMME FOR PUBLIC PROSECUTORS AND ADDITIONAL PUBLIC PROSECUTORS OF STATES OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH.

25TH NOVEMBER, 2017

VENUE : Assam Administrative Staff College, Khanapara, Guwahati-22

TIME	EVENT
09.00 A.M to 9.30 A.M	REGISTRATION & BREAKFAST

INAUGURAL SESSION

TIME	EVENT
09.30 A.M to 9.45 A.M	Inaugural Address by: Hon'ble Mr. Justice Hrishikesh Roy, Judge-in-charge, Training, Gauhati High Court.

WORKING SESSION

TIME	TOPIC	RESOURCE PERSON
10.00A.M. to 11.00 A.M	CHALLENGES IN PROOF OF ELECTRONIC EVIDENCE-ROLE OF PROSECUTORS	MS. SONIA MATHUR, Senior Advocate
11.00 A.M to 11.15 A.M	TEA BREAK	
11.15 A.M to 12.15 P.M	CHALLENGES IN PROOF OF ELECTRONIC EVIDENCE-ROLE OF PROSECUTORS.....Contd...	-Do-
12.15 P.M to 01.00 P.M	Interactive Session with the participants on the topic	
01.00 P.M to 01.45 P.M	LUNCH BREAK	
01.45 P.M to 02.45 P.M	CRIMINAL TRIAL MANAGEMENT-ROLE OF PROSECUTOR	MR. V.K. SHARMA, Deputy Legal Advisor, CBI
02.45 P.M to 03.00 P.M	TEA BREAK	
03.00 P.M to 04.00 P.M	CRIMINAL TRIAL MANAGEMENT-ROLE OF PROSECUTOR.....Contd	-Do-
04.00 P.M to 04.30 P.M	GROUP DISCUSSION AMONG CLUSTERED GROUPS	
04.30 P.M to 05.00 P.M	SHARING OF BEST PRACTICES BY GROUP LEADERS FOLLOWED BY VIEWS OF THE MODERATORS	Moderators: - 1. Justice. A.C. Upadhyay, Director, Judicial Academy, Assam 2. Mr. P. Das, Judge, Designated Court, Assam cum Faculty, Judicial Academy, Assam 3. MR. V.K. SHARMA, Deputy Legal Advisor, CBI
05.00 P.M to 05.05 P.M	VALEDICTION AND DISTRIBUTION OF CERTIFICATES	